

12 44 Hrs.

ELECTION TO COMMITTEE  
NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON COMMITTEE

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHEB P. SHINDE) I beg to move

"That in pursuance of the Ministry of Food Agriculture, Community Development and Cooperation Resolution No F 10-1/165-FAIT, dated the 9th September 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation, Liaison Committee for a term of three years, subject to the other provisions of the said Resolution"

MR SPEAKER The question is 'That in pursuance of the Ministry of Food, Agriculture, Community Development and Cooperation Resolution No F 10-1/65-FAIT, dated the 9th September, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a term of three years, subject to the other provisions of the said Resolution"

*The Motion was Adopted*

12 45 Hrs

BENGAL FINANCE (SALES TAX)  
(DELHI VALIDATION OF APPOINTMENTS AND PROCEEDINGS) BILL\*

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI K R

GANESH) I beg to move for leave to introduce a Bill to validate appointments of certain officers under the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi and to validate proceedings taken by such officers under that Act and the Central Sales Act, 1956

MR SPEAKER The question is : "That leave be granted to introduce a Bill to validate appointments of certain officers under the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi and to validate proceedings taken by such officers under that Act and the Central Sales Tax Act, 1956 "

*The Motion was Adopted*

SHRI K R GANESH I introduce the bill

STATEMENT *RE* BENGAL FINANCE  
(SALES TAX) (DELHI VALIDATION OF  
APPOINTMENTS AND PROCEEDINGS  
ORDINANCE)

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE (SHRI  
K R GANESH) I beg to lay on  
the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Bengal Finance (Sales Tax), (Delhi Validation of Appointments and Proceedings) Ordinance, 1971, as required under rule 71 (1) of the Rules of procedure and Conduct of Business in Lok Sabha [*Placed in Library See No LT 290/71*]

\*Published in the Gazette of India Extraordinary Part II Section 2 dated 3 6 71

†Introduced with the recommendation of the President